

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
REGIONAL BENCH AT HYDERABAD**

Division Bench - Court No. - I

**E/WD/30002/2020 & E/COD/30001/2020
in****Excise Appeal No 30001 of 2020**(Arising out of **Order-in-Appeal** No.TTD-EXCUS-000-APP-008-19-20, dated 20.05.2019
passed by Commissioner of Central Tax & Customs (Appeals), Guntur)**Zuari Cements Ltd.,**
Krishna Nagar, Yerraguntla,
Kadapa District,
Andhra Pradesh - 516 311.

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APPELLANT*VERSUS***Commissioner of Central Tax
Guntur - GST**

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RESPONDENTP.B.Bo. 331, C.R.Building,
Kannavari Thota, Guntur,
Andhra Pradesh - 522 004.**Appearance**

Shri G. Prahlad, Advocate for the Appellant.

Shri A V L N Chary, Superintendent for the Respondent.

Coram: Hon'ble Dr. D.M. MISRA, MEMBER (JUDICIAL)**Hon'ble Mr. P.V. SUBBA RAO, MEMBER (TECHNICAL)****FINAL ORDER No. A/30010/2020**

Date of Hearing:20.01.2020

Date of Decision:20.01.2020

[ORDER PER: Dr. D.M. MISRA]

Learned Advocate for the appellant submits that they intend to withdraw the appeal. Learned AR for the Revenue has no objection. Appeal is dismissed being withdrawn.

(Order dictated & pronounced in open court)

**(Dr. D.M. MISRA)
MEMBER (JUDICIAL)****(P. VENKATA SUBBA RAO)
MEMBER (TECHNICAL)**